

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD
– Nomination of all the Judicial Officers working in the State of Telangana (excluding the Officers working on deputation) to participate in the Virtual Webinars on **(1)** ‘Protecting the Rights of Victims in Sexual Violence Cases – A Judicial Perspective’ and **(2)** ‘Interpretation of Injuries – Causation – Different Kinds of Homicides and Importance of Medical Evidence in Justice Delivery – Sexual Violence Cases’ on 07.08.2021 (Saturday) from 11.00 A.M. to 12.30 P.M. & 02.00 P.M. to 05.00 P.M., through Cisco Webex Events Video Connectivity – **ORDERS – ISSUED.**

READ: Letter Roc.No.741/2021/TSJA-Sec’bad, dated 03.08.2021 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.2357/2021-B.SPL., DATED: 04.08.2021

The High Court is pleased to pass the following orders:

All the Judicial Officers working in the State of Telangana (excluding the Officers working on deputation) are hereby nominated to participate in the Virtual Webinars on **(1)** ‘Protecting the Rights of Victims in Sexual Violence Cases – A Judicial Perspective’ and **(2)** ‘Interpretation of Injuries – Causation – Different Kinds of Homicides and Importance of Medical Evidence in Justice Delivery – Sexual Violence Cases’ on 07.08.2021 (Saturday) from 11.00 A.M. to 12.30 P.M. & 02.00 P.M. to 05.00 P.M., through Cisco Webex Events Video Connectivity. The URL link is <https://hcts.webex.com/meet/tsja.secbad> and the meeting ID is 1261117830 for attending the said Webinars.

NOTE: The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for attending the said Webinars.


REGISTRAR (VIGILANCE)

To

1. All the Judicial Officers.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Prl. Special Judge for C.B.I Cases, Hyderabad.
8. **The Prl. District and Sessions Judges:**
(a) Adilabad, (b) Karimnagar, (c) Khammam,
(d) Mahabubnagar, (e) Medak at Sangareddy, (f) Nalgonda,
(g) Nizamabad, (h) Rangareddy District at L.B.Nagar and (i) Warangal.
+Spare.